

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.06.2021		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.06.2021)
1	MAT App	42
2	FA	18
3	FAO	0
4	Criminal Revision Petition	15
Total		75
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.06.2021		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	799
2	Additional Family Court, Agartala	846
3	Family Court, Udaipur	516
4	Family Court, Kailashahar	256
5	Family Court, Ambassa	30
6	Family Court, Khowai	193
7	Family Court, Sonamura	137
8	Family Court, Dharmanagar	261
9	Family Court, Belonia	150
Total		3188
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.06.2021		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	2
2	Gomati Judicial District	82
3	South Tripura Judicial District	87
4	Unakoti Judicial District	0
5	North Tripura Judicial District	183
6	Sepahijala Judicial District	28
7	Khowai Judicial District	0
8	Dhalai Judicial District	132
Total		514
Total pendency in Tripura as on 30.06.2021		
1	Family Courts	3188
2	District Courts other than the Family Courts	514
Grand Total		3702